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S.K.DWIBEDY VS.M/O.RAILWAYS

ADMISSION SL.NO.8

O.A.No.405/2016

Date-20.06.2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Mr.M.KRath, learned counsel for the applicant and Mr.T.Rath, learned Standing Counsel on the question of admission. During the course of hearing, Mr.M.K.Rath craved leave of this Tribunal to withdraw the O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.

R.C. Misra

MEMBER(A)